

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 44/2005

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: M/s Far Pavilions Tours & Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


For the Petitioner(s): Ms. Swati Sinha, Advocate
Ms. Manisha Ambwani, Advocate

For the Respondent(s): Ms. Reena Choudhary,
Mr. Arpit Gupta, Advocates for R-3,9 & 10.

ORDER

The matter has been received from the Hon'ble Principal Bench vide order dated 20th January, 2017. One of us (Ms. Ina Malhotra, Member Judicial) had earlier recused herself for personal reasons. Perhaps this was not brought to the notice of the Hon'ble Principal Bench while transferring the matter. Be listed before the Hon'ble Principal Bench for appropriate directions on 3rd November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina malhotra)
Member (J)